

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2662 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Rakesh Duggal.	Pawan Kr. Mittal
2.	I.A. No. 2664 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Sudha Rani Reddy.	Pawan Kr. Mittal
3.	I.A. No. 2666 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	H S Oberoi Buildtech Pvt. Ltd. Vs. Inderjit Singh & Anr.	Pawan Kr. Mittal
4.	I.A. No. 2667 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Amanjyot Singh Gulati Vs. Navneet Kumar Jain Resolution Professional & Ors.	Rajesh Vohra
5.	I.A. No. 2668 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Amit Agarwal Vs. Sparsh Baldev Exports Pvt. Ltd.	S. Rajagopalan

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